

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 28

MA 3216/2019, CA 40/2020, CA 473/2020, IA 28/2021

IN

CP 1498/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **ITC LTD V/s HOTEL LEELAVENTURE**
LTD

Under Section 242(4),241- 242 of Companies Act, 2013

ORDER

1. Adv. Sneha Jaisingh for the Petitioner is present and Adv. Radhika Kulkarni for the Respondent No. 16 is also present.
2. The Appeal before the Hon'ble NCLAT is still pending. The Counsel for the Petitioner seeks time till the next date of hearing scheduled on 18.08.2024.
3. List this matter on **23.08.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/